

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 01**  
**CP No. (IB)- 19/9/JPR/2023**  
**Under Section 9 of IBC, 2016**

**In the matter of:**

**M/s Ace Cardiopathy Solutions Pvt. Ltd. ... Operational Creditor**

**Versus**

**Cardiac Care and Allied Health Pvt. Ltd. ... Corporate Debtor**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER**  
**HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Operational Creditor : Simran Gupta, proxy counsel

For the Corporate Debtor : Pratik Jain, Adv.

**ORDER**

Heard Ms. Simran Gupta, proxy counsel appearing on behalf of Ms. Anubha Singh, Adv. for the Petitioner. Mr. Pratik Jain, Adv. appearing on behalf of the Respondent. Counter affidavit in response to the affidavit filed by the Petitioner has been filed by the Respondent. Copy of the same has been furnished to the learned counsel to the Petitioner. List the matter for final submissions on 31.07.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

July 02, 2024